

line in exports has been to some extent due to the sudden changes in the export policy that Mr. Dharia has made. Sir, his anxiety to see that somehow or other the consumers' interests in India have to be protected, has always influenced his export policy. When we were in Government, we had a long-range view that exports have to be developed. But, Mr. Dharia's is a short-term approach. The moment he finds the prices start rising he comes forward with another change in the policy. Does he realise that in the process a lot of damage is being done as far as our exports of all the commodities, including the marine products, are concerned?

SHRI ARVIND GANESH KULKARNI: Sir, he was in both the Governments. He was in the Congress Government, and he is now in the Janata Government.

SHRI MOHAN DHARIA: Sir, as a Government, it is our responsibility and we take care of our domestic consumers. At the same time, I would like to assure the hon. House that the policies adopted by the present Government are not short-term policies. On the contrary, they are long-term policies. Earlier, whenever we were trying to have our exports, no scientific view was taken. And it is for the first time that we have involved the Planning Commission, we have involved the State Governments, and we have taken up massive production programmes. Unless and until there is adequate production, we cannot have sustained exports. And it is through these massive production programmes that we shall have sustained exports. So far as these marine products are concerned, they are growing every year, and the growth last year was of the order of 15 per cent.

MR. CHAIRMAN: Next Question.

DR. RAFIQ ZAKARIA: Sir, I need your protection. The Minister has not replied to my question. I have

stated about the sudden changes in the policy. If he has a long-range view, that is perfectly all right. But what I want to know is why these sudden changes are there. If he has really a systematic, scientific and planned approach, that is a different thing.

SHRI MOHAN DHARIA: Sir, it was because of the earlier Government's policies that the prices of vegetables in the country—cabbage, onions, potatoes, etc.—went up to Rs. 4 or Rs. 5 per kg. There was no alternative. But I am not in favour of any such *ad hoc* measures. I believe in a long-term policy and, therefore, I have taken up with the Planning Commission, I have taken up with the production Ministries. And we have been taking up several production programmes so that there should not be any haphazard changes. But it is not possible until and unless we have sustained production. For sustained exports, sustained production is the basic need and that is what we have been doing. And I can assure you that with this approach, there should not be any danger whatsoever of having any *ad hoc* policy. To curtail those policies, all these new measures have been taken.

MR. CHAIRMAN: Next Question.

Buffer stock of natural rubber

*103. **SHRI KRISHNA NAND JOSHI:**
SHRI SITARAM KESRI:
SHRIMATI PRATIBHA SINGH:

Will the Minister of COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION be pleased to state:

(a) whether it is a fact that despite the additional imports of natural rubber the buffer stock came down to a

†The question was actually asked on the floor of the House by Shri Krishna Nand Joshi.

month's consumption by the end of 1978 when the normal buffer stock of about four months consumption is kept;

(b) whether it is also a fact that the prices of natural rubber rose from Rs. 640/-per 100 kilograms in November, 1977 to Rs. 740/- in December, 1978, and

(c) if so, what are the reasons therefor and what steps Government have taken to augment the buffer stock of natural rubber and to check the rise in its price?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, CIVIL SUPPLIES AND COOPERATION (SHRI KRISHNA KUMAR GOYAL): (a) to (c) A statement is laid on the Table of the House.

Statement

(a) No, Sir. The stock of Natural Rubber at the end of December, 1978 was sufficient for more than two and half months' consumption requirements of the industry.

(b) The price of lot rubber in the Kottayam Market ranged between Rs. 620-640 per quintal during November, 1977 and Rs. 950-1000 per quintal during December, 1978.

(c) The increase in price of natural rubber in 1978 was mainly due to:—

(1) fall in production of natural rubber due to adverse climatic conditions;

(2) increase in demand from the manufacturing industry;

(3) increase in international price of natural rubber.

On a review of demand and supply position, Government authorised STC to import 15,000 tonnes of rubber in September, 1978 to meet the shortage in the country as well as to check the price rise. STC had actually imported 14,750 tonnes during September and October, 1978. On a fur-

ther review, an additional quantity of 15,000 tonnes of rubber was authorised for import by STC in December, 1978. The STC has taken steps to finalise contracts and shipments are expected shortly.

SHRI KRISHNA NAND JOSHI: Sir, from the reply it is obvious that the internal production of natural rubber is quite insufficient to meet the demand of the country and we have to depend largely on the import of rubber. It has also been admitted that the difficulties in imports have been created on account of an increase in the international price of natural rubber. Kerala accounts for 93 to 94 per cent of the country's area of production of rubber, Tamil Nadu and Karnataka being the other States where rubber is grown. What are the steps that the Government have taken to bring under rubber production other areas such as the Eastern region, the Andaman and Nicobar islands, Orissa, Maharashtra and Andhra Pradesh?

श्री कृष्ण कुमार गोयल : श्रीमान् जैसा कि माननीय सदस्य ने कहा है कि प्रोडक्शन के मुकाबले में डिमाण्ड बढ़ता चला जा रहा है, हमारी कण्ट्री के अन्दर रबड़ का प्रोडक्शन डिमाण्ड के साथ-साथ चलता रहे, इसके लिये रबड़ बोर्ड काफी प्रयत्नशील है और इसीलिये तय किया है कि 1978-79 के अन्दर जो एक लाख पचास हजार टन रबड़ के प्रोडक्शन की हम आशा करते हैं, उनको अगली छठी पंचवर्षीय योजना के अन्दर एक लाख पचानवे हजार टन तक ले जाएं और इस नाते नये-नये एरियाज जहाँ भी सम्भव है कि रबड़ का प्लान्टेशन किया जा सकता है, उस दिशा में प्रयत्नशील हैं।

SHRI KRISHNA NAND JOSHI: Sir, according to the Report of the National Commission on Agriculture, 1976, the contribution of rubber production by planters with small holdings comes to 54 per cent, i.e., 1969-70 figures. The percentage

must be much higher at present due to further fragmentation of holdings. It is further stated in the Report that small holdings, below four hectares, have not been able to benefit from improved agricultural practices evolved and other development facilities like re-planting subsidy and new planting loan schemes. The Report has also pointed out that the Rubber Board scheme of assistance to rubber plantations should be modified to benefit small growers. Have the Government taken any steps in the light of the said Report to help small planters?

SHRI MOHAN DHARIA: Sir, on the basis of the Report referred to by the hon. Member and also in consultation with the growers in the respective areas, the Rubber Board has taken up several new schemes. They are modified schemes and a lot of incentives are being given. Similarly, Sir, there is an element of subsidy and there are long-term loans on a lesser rate of interest. Besides, Sir, we are trying to explore the possibility of having rubber plantations all over the country, wherever it is possible. I have personally written to all the Chief Ministers and some pilot projects are being taken up. Even though the Sixth Plan envisages production of rubber to the tune of 1.95 lakh tonnes, I personally believe that there are possibilities of exceeding this target and those are being explored.

SHRI KRISHNA NAND JOSHI: Is the Rubber Board aware of the Commission's Report?

SHRI MOHAN DHARIA: Yes.

श्री सीताराम केसरी : श्रीमन्, मंत्री महोदय ने जो प्रश्न के उत्तर में कहा है कि जो यहां उत्पादक की मांग की पूर्ति के लिये कमी होगी या होती है, उसको पूरा करने के लिये वे रबड़ का आयात करते हैं। मगर मंत्री

महोदय ने केरल सरकार के आवेदन-पत्र पर और एक संसद् सदस्यों के प्रति निधि मंडल के मिलने पर यह आश्वासन दिया था कि अभी हम आयात रोक देते हैं। यह शर्त जरूर कही थी कि अगर केरल सरकार एक हजार रुपये क्विंटल का भाव कर दे। यह आपने शर्त रखी थी।

इस आश्वासन को मद्देनजर रखते हुए मैं जानना चाहता हूँ कि एक तरफ आपने केरल सरकार को और संसद् के प्रतिनिधि मंडल को यह आश्वासन दिया कि अभी हम आयात नहीं करेंगे और वहां के जो उत्पादक, छोटे और बड़े प्राकृतिक रबड़ के हैं, उनको आप सन्डिडी देंगे। इन दोनों प्रश्नों की पृष्ठभूमि में मैं जानना चाहता हूँ कि जब आपने यह उत्तर दिया कि आप आयात कर रहे हैं, आपने निर्णय लिया तो क्या मैं समझूँ कि आपका आश्वासन थोथा था जिसकी आपने पूर्ति नहीं की। इसलिये इस आश्वासन को मद्देनजर रखते हुए मैं जानना चाहता हूँ कि केरल सरकार के आवेदन-पत्र पर कौन सा कदम उठाया है कि इसकी पूर्ति हो।

श्री मोहन धारिया : सभापति महोदय, जिस वक्त सेन्ट्रल गवर्नमेंट ने फैसला किया कि 15000 टन रबड़ का आयात करें तो उस वक्त वहां के चीफ मिनिस्टर और हमारे यहां के माननीय सदस्य मुझ से मिले थे और उन्होंने वायदा किया था कि यह जो कीमत है, जो लगभग 1100 रु० से ऊपर पर गई है, वह नीचे लाने का काम करेंगे और जब यह संभव नहीं हुआ तो उसी वक्त हमें रबड़ का आयात करना पड़ा और पहले जैसे 900 या 950 रु० क्विंटल के दरभियान भाव रहे हैं मगर जो हमारे लिए जरूरत है और जितनी पैदायश होती है वह भी हमें खयाल में रखना होगा। ऐसा अनुमान है कि नैचुरल रबर 1 लाख 33 हजार टन इस साल पैदा होगा और कंजम्प्शन लगभग 1 लाख 62 हजार टन होगा और जो सिंथेटिक रबर यहां पैदा होता है वह 25,000 टन है।

सिंथेटिक रबर जो हम अपने यहां पैदा करते हैं हमें उसकी जरूरत होगी लगभग 38,000 टन की। तो जो हमारी इंडस्ट्रीज के लिए बढ़ती हुई डिमाण्ड है वह भी खयाल में लेना होता है। एक तरफ रबर के प्रोड्यूसर्स को अच्छे दाम मिले और दूसरी तरफ हमारी जो रबर इंडस्ट्री है पहले उसमें न केवल बड़ी इंडस्ट्री को, बल्कि काफी छोटी इंडस्ट्री भी जो हैं, रबर अच्छे दाम पर मिले, यह भी बैलेन्स रखना पड़ता है। यह सब आधार हम रख रहे हैं और इसके लिए हमको इम्पोर्ट करना पड़े ...

श्री सीताराम केसरी : उत्पादकों के संबंध में ?

श्री मोहन धारिया : यही मैं बोल रहा हूं। उत्पादकों का प्राइसेज नोचे नहीं आए। इसके लिए उतना इम्पोर्ट नहीं किया गया। इम्पोर्ट केवल एस टी सी के माध्यम से होता है और जिससे उत्पादकों के हित को भी खतरा न हो यह खयाल में लेकर हम उस के बंटवारे का काम करते हैं।

SHRI S. KUMARAN: Sir, I presume the international market price of rubber is more than Rs. 900 per quintal and including the cost on imports and other expenditure, it comes to about Rs. 1000. As you know, Kerala produces about 80 per cent of natural rubber and more than 3 lakhs of people who are rubber growers are in the State of Kerala and the rubber prices will certainly affect the economy of Kerala deeply. Taking this into consideration, may I know from the hon. Minister whether the Government is prepared to revise the price to make it Rs. 1000 per quintal?

SHRI MOHAN DHARIA: We shall certainly take into consideration the interests of the growers and I would very much like to take care of the growers of Kerala. But at the same time we shall have to take care

of the industry. If the industry goes sick, then there would be no market for the rubber that is produced here. So, in the circumstances, a balanced view shall have to be taken. But I can assure the House that while coming to a conclusion, we shall certainly take the interests of Kerala growers into consideration.

डा० भाई महावीर : श्रीमन्, मंत्री जी के वक्तव्य से प्रबल है कि पिछले एक साल में 50 प्रतिशत से ज्यादा मूल्य-वृद्धि हुई रबर के दामों में। इतनी मूल्य वृद्धि को देखते हुए भी क्या यह सच है कि केरल राज्य के प्रयत्नों से केन्द्र सरकार जो रबर का आयात करना चाहती थी उस कार्य में बहुत विलम्ब हुआ और उस विलम्ब के कारण छोटे उद्योग को विशेष रूप से बहुत परेशानी का सामना करना पड़ा क्योंकि बड़े उद्योग, जैसे फायरस्टोन, डनलप वगैरह हैं, वे तो अपने स्टॉक्स पहले से ही पर्याप्त रखते हैं और जरूरत पड़ने पर प्राप्त भी कर लेते हैं इसलिए ऐसे छोटे उद्योगों को जो साइकिल टायर, साइकिल-रिक्का टायर ट्यूब्स इत्यादि बनाते हैं उन को परेशानी हुई और बाद में जब देर से आयात किया गया तो बहुत सारा रबर इतना खराब था कि उसको इंडस्ट्री ने स्वीकार नहीं किया, तो क्या आगे के लिए सरकार इस बात का प्रबंध करेगी कि जहां आयात की जरूरत है वहां इतना विलम्ब न हो कि उद्योग को हानि हो और उपभोक्ता को ठीक कीमत पर, खास कर जैसे ग्राम रिक्षा वालों को चाहिए, उन वस्तुओं को उपलब्ध किया जा सके और इस दृष्टि से समय में जो रबर का आयात करना चाहिए वह किया जाता रहे ?

श्री मोहन धारिया : न केवल रबर के लिए बल्कि उसके अलावा भी जो जो चीजें हम बाहर से मंगाते हैं उसके लिए हम वेल इ एड्वान्स प्लानिंग करते हैं कि उस के आधार पर

कितना इम्पोर्ट करना पड़ेगा, कितना नहीं— उसको खयाल में रख कर इंतजाम किया जाता है। जो पहली बात माननीय सदस्य ने उठायी। वह सही है कि कुछ परेशानी जरूर हुई। मैं समझता हूँ कि सदन यह मानेगा कि इस स्टेट में रबर का 90 प्रतिशत उत्पादन होता है और अगर वहां की स्टेट गवर्नमेंट यह कहती है कि रबर इम्पोर्ट करने की जरूरत नहीं है और वह उसके भाव को नीचे लाने के लिये काम करेंगे और रबर का उत्पादन बढ़ाने का काम करेंगे तो इस सरकार को ऐसा लगता है कि उनकी बात पर भरोसा करने में अनुचित कोई बात नहीं है। उसमें किसी प्रकार की गलती नहीं है। अगर पूरा देश हम को अच्छी तरह से चलाना है तो स्टेट गवर्नमेंट्स को विश्वास में लेकर ही हम को काम करना होगा। और इस लिये हमने हमने कोई गलती की है ऐसा मैं नहीं मानता।

यह भी एक शिकायत है कि एन० टी० सी० ने जो रबर इम्पोर्ट किया 15 हजार टन, वह सब खराब था। ऐसी बात नहीं है। केवल 250 टन माल ऐसा था कि जिस में समुद्र का पानी और वर्षा का पानी लगा और उसकी वजह से यह 250 टन माल खराब हो गया। लेकिन वह सब बिक गया है और यह जो बार बार सवाल उठाया जाता है यह केवल एस टी सी को कंडम करने के लिये उठाया जाता है और इसके पीछे कोई दूसरी बात नहीं है।

Marriage by Air-hostesses during service

*104. SHRI S. W. DHABE:†

SHRI DINESH GOSWAMI:

DR. RAFIQ ZAKARIA:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to refer to the answer to Unstarred Question 98 given in the Rajya Sabha

†The question was actually asked on the floor of the House by Shri S. W. Dhabe.

on the 21st November, 1978 and state:

(a) whether Government have taken a decision to allow air-hostesses in Indian Airlines to marry during the tenure of their service; and

(b) if so, what are the details in this regard?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK): (a) Yes, Sir.

(b) According to the amended regulations, in air hostess is permitted to marry after putting in four years' service.

SHRI S. W. DHABE: Sir, we have about 800 air-hostesses in Air India and Indian Airlines, of whom, 475 are governed by this rule of which a reference has been made just now, This regulation 46(c)(1) provides that their services will be terminated if they marry during their service. As against this, foreigners who are working in Air India and in Indian Airlines are allowed to marry. They are given a different treatment by Air India and Indian Airlines. We are talking of discriminatory treatment being meted out to the Asians in Great Britain. But in our services like Air India and Indian Airlines, we are treating our own people like this. This rule says that they will not be able to serve if they marry. But the foreigners who are working in Air India and in Indian Airlines have been allowed to marry from the beginning. I would like to know the number of air-hostesses whose services have been terminated under this rule.

SHRI PURUSHOTTAM KAUSHIK: Sir, I think, my friend cannot get the sympathy of the air-hostesses by just talking about the old thing. As I hostesses have been permitted to marry and the Government have already given the approval for the air-hostesses to marry. I have, at present, no